

**Eligibility conditions, requisite qualification and other details for application for the post of Junior Administrative Grade (JAG) on deputation basis in the Ministry of Corporate Affairs.**

1 **Title of the proposal** : Special recruitment drive to fill existing vacancies in JAG grade of ICLS, by deputation from comparable Central/State Government officers.

2 **Vacancies:** JAG : 30

3 **Essential Qualifications (Length of qualifying service):**

Grade	Length of qualifying service
JAG (PB3 Rs. 15600-39100 + GP 7600)	(i) Serving in same PB and GP as admissible to JAG officers or  (ii) 5 years regular service in GP of 6600 in case of Central Government officers or similar length of service for State Government/UT officers in equivalent GP of 6600.

4 **Essential Qualifications (educational qualifications)** : Bachelor degree in any discipline from a recognised university/institution.

5 **Desirable Qualifications:** Professional qualifications like CA, CS, CWA, Masters/Bachelor Degree in Economics/Commerce/Management/Law/Computer Science.

6 **Period of Deputation** : Initially 3 years but extendable by competent authority as per rules.

7 **Pay and allowances and other service conditions** : Deputation Allowance and all other pay/allowances/service conditions shall be admissible as are applicable to a government servant on deputation under Government of India, under relevant rules of competent authorities.

8 **Place of posting** : Choice posting in any of the 26 cities (list enclosed) where MCA offices are located.

9 **Transferability during deputation** : No transfers, unless the officer himself is willing.

10 **Option of reversion to parent organisation** : Since the deputationist will also be given some in the job orientation training, reversion shall be possible only on expiry of one year.

11 **Age limit** : Up to 55 years on the last date of submission of application.

**12 How to apply:** The application form available on MCA website [www.mca.gov.in](http://www.mca.gov.in) may be filled online. After filling the same, a print out of the same duly signed may be sent through proper channel alongwith vigilance clearance, integrity certificate and copies of last 5 years ACR/APARs, by 19<sup>th</sup> September, 2011 to Shri Alok Kumar, Director, Ministry of Corporate Affairs, 5<sup>th</sup> Floor, A-Wing, Shastri Bhavan, Dr. Rajendra Prasad Road, New Delhi.

12. Those who have already applied in response to this Ministry's earlier advertisement need not to apply again. Their applications will be considered along with fresh applications.

**List of cities where MCA field offices are located**

- 1. Jammu,
- 2. Chandigarh,
  
- 3. Delhi,
- 4. Jaipur,
- 5. Ahmedabad,
- 6. Mumbai,
- 7. Pune,
- 8. Nagpur,
- 9. Goa,
- 10. Bengaluru,
- 11. Kochi,
- 12. Coimbatore,
- 13. Chennai,
- 14. Puduchery,
- 15. Hyderabad,
- 16. Cuttack,
- 17. Kolkata,
- 18. Shillong,
- 19. Guwahati,
- 20. Patna,
- 21. Ranchi,
- 22. Kanpur,
- 23. Allahabad,
- 24. Indore,
- 25. Gwalior,
- 26. Noida.

**APPLICATIONS REGARDING JUNIOR ADMINISTRATIVE GRADE (JAG) ON  
DEPUTATION.**

The Ministry has received the following applications for the above post on deputation:

S.No.	Name of Applicant (S/Shri)	Post Applied for
1.	N. Krishnamurthy	JAG
2.	V. Ganeshan	JAG
3.	Anuradha Rustogi	JAG
4.	D.K. Verma	JAG
5.	Tarun Das	JAG
6.	K. Gurumurthy	JAG
7.	H.K. Handa	JAG
8.	N. Srinivasan	JAG
9.	V.Geetha	JAG